

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Customs Appeal No.10644 of 2019

(Arising out of OIA-AHD-CUSTM-000-APP-192-194-18-19 dated 07/01/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

SHRI JAY S CHANDARANA

Ceo Of Ms Dhaval Agri Exports
Shri Hari Kutir, Rajkot Morbi, Highway Road,
Touch Nr. Market Yard Bedi, Rajkot, Gujarat

.....Respondent

VERSUS

C.C.-AHMEDABAD

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri. P D Rachchh, Advocate for the Appellant
Shri A.R Kanani, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 24.09.2024
DATE OF DECISION:16.10.2024

The appeal is disposed of. For order, see order of date in CUSTOMS
Appeal No. 10642 of 2019.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)